NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 24/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES:

Vectra Project Lighting Pvt. Ltd.

V/s.

Endo Lighting Accessories Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.

DESIGNATION

SIGNATURE

For the Peritiones

Mrs. Yasmin Bhansali Advocate

NAME

For the Respondents
Abhisher Jain Advocate Hondy

i/b MBC Counsels 4 Advocates.

ORDER CP No.24/241-244/NCLT/MB/MAH/2017

At request of the parties, list this matter on 3.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)